

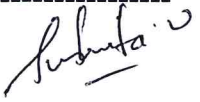
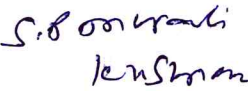

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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/178/2016
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & another
NAME OF THE RESPONDENT(S) : M/s Aswini Hospital Limited & 21 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	SUSHMITA UDAYASANKAR	COUNSEL FOR RESPONDENTS R2 - R11	
2	S.P. Muralikrishnan	Counsel for Respondents R1 of R12 to R22	
3	Vijaya Prakashan. S A.M. Sridharan	counsel for petitioner	

ORDER

Shri A M Sridharan, counsel for petitioner present. Ms Sushmita Udayasankar, counsel for R2 to R11 and Shri S P Muralikrishnan, counsel for R1, R12 & R22 are present. Counsel for R2 to R11 prayed time for submitting arguments as the senior counsel could not attend the Tribunal today due to personal inconvenience. Time enlarged at request. Put up on **25.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)